

HIGH COURT OF DELHI AT NEW DELHI

URGENT NOTICE

**RE: Miscellaneous documents lying under objection upto
the year 2007.**

Advocates/Litigants are requested to collect on or before 15TH MARCH, 2010, the Process Fees, Replies, Counter-Affidavits, Rejoinders etc., filed or refilled, the particulars of which are available at the Counter Nos. 5, 7, 15 & 21 and which are lying under objection at the Filing Counter.

Advocates and litigants may collect the above Misc. documents from Counter No. 5 (for Criminal matters), Counter No.7 (for Civil Appeals), Counter No.15 (for Civil Writs) Counter No.21 (for Original and Company side matters).

In the event of their failure to collect, the same will be weeded out in the last week of March, 2010 without any further notice.

By Order

(RAKESH KAPOOR)

REGISTRAR GENERAL

